

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 13-10-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.219 of 2017 (SZ)	K.T.Girish Hassan, Karnataka <b>Vs</b> The Chief Secretary, Government of Karnataka, Vidhana Soudha, Bengaluru and 12 others	M/s. R.Chakkaravarthy <b>Counsel for the Applicant</b>	For Admission
2	Application No.221 of 2017 (SZ)	Sairam Avenue First Cross Street Owners and Residents Welfare Association, Rep.,by its Secretary, K.Thiagarajan <b>Vs</b> The Department of Urban Development, Rep.,by the Secretary in Charge, State of Tamil Nadu, Secretariat, Chennai and 3 others	M/s. P.Anbarasan <b>Counsel for the Applicant</b>	For Admission
3	Appeal No.80 of 2017 (SZ)	Conservation of Nature Trust Rep.,by its Chairman, Nagercoil, Kanyakumari District. <b>Vs</b> The Secretary, Ministry of Environment and Forest, New Delhi and others	M/s.M.Murali <b>Counsel for Appellant</b>	For Admission

4	<b>Application No. 308 of 2013 (SZ) (THC) (WP No. 27528 of 2012 The High Court of Kerala)</b>	Alavikutty Erinjikattu House, Alinchuvadu Street P.O. Thirur, Malappuram Dist <b>Vs</b> State of Kerala Rep. by Secy. Ministry of Environment, Secretariat, Thiruvananthapuram and 10 others	M/s A.X. Varghese, <b>Counsel for the Applicant</b> M/s. Rema Smrithi for R1 to R5 M/s. Vidyalakshmi Vipin for R6 M/s.C.M. Mohammed Iquabal & M/s. Ambili Menon for R7 to R11	For Report
5	M.A.No 52 of 2017(SZ) <b>IN</b> Application No. 23 of 2017 (SZ)  Application No. 23 of 2017 (SZ)	Pooja Kumar Besant nagar Chennai <b>Vs</b> Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and others  Pooja Kumar Besant nagar Chennai <b>Vs</b> Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and others	M/s.Ritwick Dutta <b>Counsel for Applicant</b> M/s.M.R.Gokul Krishnan for R1 M/s E.Manoharan for R2 ,R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleemfor R4 M/s. Fox Mandal Associates for R6 M/s.D.Ravichander P.Saritha for R7  M/s.Ritwick Dutta <b>Counsel for Applicant</b> M/s.M.R.Gokul Krishnan for R1 M/s. E.Manoharan for R2,R5 M/s.Rita Chandrasekar for R3 M/s.Abdul Saleem for R4 M/s. Fox Mandal Associates for R6 M/s.D.Ravichander P.Ssaritha for R7	For direction  For Reply of R7 & Rejoinder
6	<b>Application No. 26 of 2013 (SZ) (THC) (WP No. 21439 of 2005 High Court of Karnataka)</b>	Janajagrithi Samithi, Rep. by its Executive President, Balakrishna S.Shetty, Udupi <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario, Maitreyi Krishnan <b>Counsel for Applicant</b>  M/s.M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 S M/s. P.N. Rajeswaran for R5	For Arguments

7	<b>Application No. 27 of 2013 (SZ) (THC) (WP No. 2180/2007 High Court of Karnataka)</b>	CSI Saint Luke's Church, Rep. by its Pastor Robinson Barnabas, Udupi and another <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario, Maitreyi Krishnan <b>Counsel for Applicant</b>  M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskarfor R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	For Arguments
8	<b>Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)</b>	Bellibettu Alade Devasthanana, Yellur & 8 others <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario & Maitreyi Krishnan <b>Counsel for Applicant</b>  M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	
9	<b>Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)</b>	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario, Maitreyi Krishnan <b>Counsel for Appellant</b>  M/s. M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. P.N. Rajeswaran for R4	
10	Application No. 149 of 2016(SZ) & M.A.No.46 of 2017(SZ)	Mr.V.Ramasubbu, Srivaikundam. <b>Vs</b> Union of India, Rep. by its Secretary to Govt, MoEF & CC, New Delhi and 8 Others	M/s.A.Thirumalai Raja <b>Counsel for Applicant</b> M/s.M.R Gokul Krishnan for R1, R2 & R4 M/s. M.K Subramanian E.Manoharan for R3 & R5, R8 M/s. H.Yasmeen Ali for R6 & R7 M/s. R.Suresh Kumar for R9	For Arguments

11	Appeal No.135 of 2016 (SZ)	Latha S, Thiruvananthapuram <b>Vs</b> The State of Kerala, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram and 5 others	M/s. Rajan Vishnuraj, Harish <b>Counsel for Appellant</b>  M/s. Rema Smirithi for R1, R3 & R4 M/s. Vidyalakshmi Vipin for R2 & R5 M/s. Enoch David Simon Joel for R6	For Arguments
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